


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 473/9/HDB/2019
NAME OF THE COMPANY	Tera Software Ltd
NAME OF THE PETITIONER(S)	Arbiva Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Tera Software Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A V (S) W 1250 A K A K A	PCS	9948313130	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

PCS for petitioner is present.

Counsel for respondent is present.

List the matter on 06.04.2021.



**MEMBER (TECHNICAL)**



**MEMBER (JUDICIAL)**

Pavani